

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 43

**CA 3216/2019; CA 40/2020; CA 473/2020; IA 28/2021**  
**IN CP 1498/2019**

CORAM:

SH. K. K. VOHRA  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **07.06.2022**

NAME OF THE PARTIES: - **ITC Ltd & Anr**  
**V/s**  
**Hotel Leela ventures Ltd & Ors**

*Appearance (via video-conference):*

For the Applicant :Adv. Sneha Jaisingh; Adv. Aastha Kaushal and  
Adv. Tanya Chaudhary

For the Respondent Adv. Gauri Joshi for Respondent No. 2,3,7 to 14  
Adv. Shobhana Narayan for R16

Rule 11, Section 241 of CA 2013

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**ORDER**

Due to paucity of time matter could not be heard. List this matter on

**27.07.2022**

**Sd/-**

K. K. VOHRA  
Member (Technical)

Jenny

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)